

(vi) **Need for early completion of Durgawati Water Reservoir projects in Rohtas district, Bihar**

[Translation]

SHRI CHHEDI PASWAN (Sasaram): The foundation of the Durgawati Water Reservoir Project in Rohtas district, Bihar was laid in 1976, and the year 1980 was the target to complete its construction work. Whereas the Government has spent Rs. 68 cores on this project by now, the remain part of the project is yet to be constructed. The progress of the digging of the main canals from this projects is negligible. It is being noticed that the Construction work of the project is not going on rapidly. The major part of the said project is to be completed during the Eighth Five Year Plan. But the progress in the construction work of this project shows that it will not be completed in the Eighth Plan. Such delays in construction work will increase the estimate amount earmarked for it and resentment among people is increasing day by day.

I, therefore, make a demand from the Central Government through this august House to allocate certain amount of funds separately for the construction work of this project and its work should be asked to be done by a big company so that this company may complete the construction work within a stipulated period.

(vii) **Need to check Bangladeshi infiltrators from across the border**

SHRI SANAT KUMAR MANDAL (Joynagar): Sir, the continued infiltration of Bangladeshis to West Bengal is causing considerable concern not only to the People of West Bengal but also to the State Government itself, which is already passing through the throes of worst, financial stringency, unemployment and lack of resources to sustain even the development of the State. As per conservative estimates, the number of infiltrators from Bangladesh to West Bengal alone is between 90 lakhs to one core. This is in addition to the 7 lakhs who

had earlier entered India with valid documents, but whose return has never been reported.

This large-scale infiltration has created several socio-economic problems apart from the sharp rise in the incidents of smuggling and other crimes. In West Bengal, agricultural labour earned statutory minimum wages through a long struggle, which the infiltrators are making infructuous.

The institutions has considerably deteriorated along the borders and adjacent areas. So far, all efforts to check this infiltration have proved futile. I would strongly urge the Union Government to take some effective measures to keep the borders protected and stop such infiltration as the West Bengal State has already crossed the saturation point of absorbing more hordes of infiltrators.

13.18 hrs.

The Lok Sabha then Adjourned for Lunch till Twenty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Twenty Five Minutes Past Fourteen of the Clock

[MR. DEPUTY SPEAKER *in the Chair*]

PAPERS LAID ON THE TABLE

Notification under Environment (Protection) Act, 1986

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): On behalf of Shri Kamal Nath, I beg to lay on the Table a copy of the Environment (Protection) Seventh Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 825 (E) in Gazette of India dated the 23rd October, 1992 under section 26 of the Environment (Protection) Act, 1986.

[Placed in the Library. See No. LT 2792/92]